

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 173 & 174 of 2014 in
DFR No. 362 of 2014**

Dated : 25th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Hi-Tech Industries

... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya

ORDER

**IA No. 173 & 174 of 2014
(Delay in filing & refiling)**

Issue notice to the Respondents returnable on 08.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js